

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **M/S. INSPAN INFOTECH PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	INSPAN INFOTECH PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08-11-2001
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900TN2001PTC048011
5.	Address of the registered office and principal office (if any) of corporate debtor	278/5, 1st Floor, OMR Main Road, Opp to Thiruporur Main bus stand, Kancheepuram Dist., Tamil Nadu. Pin Code: 603110
6.	Insolvency commencement date in respect of corporate debtor	22-03-2021 (Certified Copy of Order received on 31-03-21)
7.	Estimated date of closure of insolvency resolution process	18-09-2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	V SENTHILKUMAR, M.com., F.C.A., F.C.S IBBI/IPA-001/IP-P01070/2017-18/11761
9.	Address and e-mail of the interim resolution professional, as registered with the Board	171, 5 th Street, Murugu Nagar, Velachery, Chennai - 600 042. 9444043673 vsenthilkumar1993@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	V SENTHILKUMAR, M.com., F.C.A., F.C.S 171, 5 th Street, Murugu Nagar, Velachery, Chennai - 600 042. 9444043673 irp.inspan@gmail.com
11.	Last date for submission of claims	14-04-2021
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. 2. NIL 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads..... Physical Address:..... NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the INSPAN INFOTECH PRIVATE LIMITED on 22-03-2021.



The creditors of INSPAN INFOTECH PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 14-04-2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :

V.S



V SENTHILKUMAR
IBBI/IPA-001/IP-P01070/2017-18/11761
171, 5 th Street, Murugu Nagar, Velachery
Chennai - 600 042. 9444043673
vsenthilkumar1993@gmail.com

Date : 31-03-2021

Place : Chennai